

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Appeal (SJ) No.301 of 2013**

Ram Lakhan Dubey

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.... .... .... Appellant

*Versus*

The State of Jharkhand through Vigilance

.... .... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant

: Mr. C. Mukherjee, Advocate

For the Vigilance

: Mr. T. N. Verma, Advocate

**Order No.03 Dated- 24.06.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal four weeks after the lockdown period is over.

Animesh/

**(Anil Kumar Choudhary, J.)**